

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT: ROHINI COURTS : DELHI**

**LINK ROSTER**

In supersession of all earlier orders, if any and to streamline the work of DJS Courts (Civil Jurisdiction) in North District, and to dispose of any urgent Rent and Civil matter/application (except guardianship & small cause cases) arising out of regular matters already pending in the court, the following link roster has been made & shall come into force with immediate effect.

**(Rent Matters)**

SNO (1)	Name of the Court (2)	Name of the Link Officer (3)
1.	Sh. Virender Singh, (SCJ/RC)	Ms. Niharika Kumar Sharma (ACJ/CCJ/ARC)
2.	Ms. Niharika Kumar Sharma (ACJ/CCJ/ARC)	Sh. Virender Singh, (SCJ/RC)

**Note:** In case the Judicial Officer mentioned in column no. 2 happens to be on leave or unavailable due to any reason, the Judicial Officer mentioned in column no. 3 shall hear and dispose of any urgent Rent matter/application.

**(Civil Matters)**

SNO (1)	Name of the Court (2)	Name of the 1st Link Officer (3)	Name of the 2nd Link Officer (4)
1.	Sh. Virender Singh, (SCJ/RC)	Sh. Rakesh Kumar-II (JSCC/ASCJ/Gdn Judge)	Ms. Niharika Kumar Sharma (ACJ/CCJ/ARC)
2.	Sh. Rakesh Kumar-II (JSCC/ASCJ/Gdn Judge)	Ms. Niharika Kumar Sharma (ACJ/CCJ/ARC)	Sh. Kumar Rahul (Civil Judge)
3.	Ms. Niharika Kumar Sharma (ACJ/CCJ/ARC)	Sh. Kumar Rahul (Civil Judge)	Sh. Virender Singh, (SCJ/RC)
4.	Sh. Kumar Rahul (Civil Judge)	Sh. Virender Singh, (SCJ/RC)	Sh. Rakesh Kumar-II (JSCC/ASCJ/Gdn Judge)

**Note:** In case the Judicial Officer mentioned in column no. 2 happens to be on leave or unavailable due to any reason, the Judicial Officer mentioned in column no. 3 and in absence of Judicial Officer mentioned in column no. 3 then the Judicial Officer mentioned in column no. 4 shall hear and dispose of any urgent Civil matter/application.

  
19/5/22

**(VIMAL KUMAR YADAV)  
PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT, ROHINI COURTS, DELHI.**

No. 13256-13270F2(1)/Judl./North/RC/2022

Delhi- 19/5/22

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi.
3. Officers concerned.
4. The President/Secretary, Rohini Court Bar Association, Delhi.
5. P. S. To the undersigned.
6. Reader to the undersigned.
7. The Branch Incharge, Facilitation Centre, Rohini Court Complex, Delhi.
8. The AOJ/Branch In-Charge, Filing Section, Rohini Court Complex, Delhi.
9. The Record Officer, Rohini Court, Delhi.
10. The Web-site Committee/North District, Rohini Court Complex, Delhi.
11. The Branch Incharge, Care Taking Branch, Rohini Court, Delhi with direction to fix the order on all notice boards of this court complex.
12. Branch In-Charge R&I, for uploading on layers.

  
19/5/22

**PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT, ROHINI COURTS, DELHI.**